

MEGHALAYA LEGISLATIVE ASSEMBLY

LIST OF BUSINESS

WINTER SESSION

WEDNESDAY, NOVEMBER 26, 2014

GOVERNMENT BUSINESS

1. **Questions.**
2. Shri ARDENT M. BASAIAWMOIT, MLA to call the attention of the Chief Minister in-charge Political. Under Rule 54(1) of the Rules of Procedure and Conduct of Business to the News item published in "*Highland Post*", dated 03.11.2014 under the caption "*Make Mookhep firing probe public*".
3. Dr. MUKUL SANGMA, Chief Minister in-charge Agriculture to lay a statement relating to a Call Attention notice by Shri T.W. Chyne, MLA under the caption "*Meghalaya farmers in distress*".
4. Dr. MUKUL SANGMA, Chief Minister in-charge Tourism to lay the Annual Report of the Meghalaya Tourism Development Corporation Ltd for the year 1997-1998.
5. Shri SNIAWBHALANG DHAR, Minister in-charge Public Works to lay the Thirty Fourth Annual Report of the Meghalaya Government Construction Corporation Limited for the year 2011-2012.
6. Shri PRESTONE TYNSONG, Minister in-charge Community and Rural Development to lay the Annual Report of the Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS), Meghalaya for the year 2012-13.
7. Voting on Supplementary Demands.

*Shillong,
The 25th November, 2014.*

*H. Myllemngap,
Secretary,
Meghalaya Legislative Assembly.*